

THROUGH SPEED POST
IN THE HIGH COURT OF DELHI AT NEW DELHI

F.No.62/Comp./DHC1249-71

Dated: 13.01.2012

From

The Registrar General
Delhi High Court
New Delhi

To

Sub: Quotation for External DVD Writer of reputed make (with latest configuration)

Sir,

You are requested to submit fresh quotation for External DVD Writer with latest configuration of reputed make and model mentioning therein the speed, warranty and other specifications, in respect thereof in a sealed envelope to the undersigned on or before 28-1-2012. The validity of rates should not be less than 6 months.

The envelope should be addressed in the name of "Registrar General, Delhi High Court, New Delhi," and the subject of this letter be superscribed on the envelope.

The quotation received after due date shall be summarily rejected.

Yours truly,

Sd/-
(Girish Sharma)
Registrar (Computerization)
For Registrar General

Endst. No. _____/Comp./DHC

Dated _____

CC to

1 . Dealing Assistant Computer Cell, DHC.

Sd/-
(Neeru Nagar)
A.O.(J.) (Comp./Sty.)
for Registrar General